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**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE**

NOTIFICATION NO. 14 (RE-2001)/1997-2002
NEW DELHI DATED 28.5.2001

S.O. (E) In exercise of powers conferred under paragraph 4.11 of the Export and Import Policy 1997-2002, the Director General of Foreign Trade hereby announces extension of All Industry rate of drawback of Rs.780/- per M.T. for furnace oil supplied by domestic oil companies to EOU/EPZs under deemed export scheme as notified under Notification No.19 dated 5.6.2000, beyond 31.5.2001 until further orders.

This issues in public interest.

(N.L.Lakhanpal)
Director General of Foreign Trade
And Ex-officio Addl. Secretary to the Government of India

Copy to all concerned, by order etc.

(R.K.Sood)
Jt. Director General of Foreign Trade